

DIVISION BENCH
COURT – I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/591(KB)2019
RST.A (IBC)/14(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH DECEMBER, 2022, 10:30 A.M

IN THE MATTER OF	JAY MAHADEV GARMENTS VS HITECH RETAILS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Ms. Rashmi Bothra, Adv. : For Corporate Debtor

O R D E R

1. Ld. Counsel for the Corporate Debtor present.
2. **RST.A (IBC)/14(KB)2022**
 - i. It is stated by both the parties the matter has been settled. In view of this, Ld. Counsel appearing for the Operational Creditor seeks to withdraw this petition.
 - ii. This petition is accordingly **dismissed as withdrawn**.
 - iii. File be consigned to records.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)